अस्थायी आवास प्रदान करने के लिए कोई व्यवस्था है; यदि हां, तो उसका ब्यौरा क्या है;

- (ख) क्या सरकार पूर्व सांसदों के लिए एक अथवा दो कमरे के फ्लैटों का निर्माण प्राथमिकता पर करके उन्हें किश्तों में भुगतान के आधार पर इन फ्लैटों को उपलब्ध कराने अथवा केवल पूर्व सांसदों हेतु एक आवासी परिसर का निर्माण कराने का विचार रखती है; और
- (ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है? शहरी कार्य और रोजगार मंत्रालय में राज्य मंत्री (डा॰ यू॰ वेंकटस्वरलू): (क) और (ख) जी, नहीं। (ग) प्रश्न नहीं उठता।

*309. SHRI KARNENDU

BHATTACHARJEE: Will the Minister of RURAL AREAS AND EMPLOY-MENT be pleased to state:

(a) what are the reasons for total stoppage of work of DRDA for the last two months in Assam when Government have promised to ensure the development of rural areas and employment to the rural folk; and

(b) what steps Government contemplate to take to restart these works?

THE **MINISTER OF** RURAL AREAS AND EMPLOYMENT (SHRI YERRAN NAIDU K.) (a) and (b) The Gevernment of Assam have denied that the work of DRDAs in Assam is totally stopped for the last two months. It has been reported by them that a ban was imposed on the transaction of funds by DRDAs with a view to complete audit of DRDAs/Development Blocks. The process of field varification and inspection of DRDAs/Development Blocks is going on. However, schemes relating to IRDP, Flood Control/Land Protection, Construction of School buildings under JRY/ EAS and Construction of IAY houses have been exempted from the preview of the ban and implementation of the above schemes is going on. The State Government have assured that all other works will be completed within the time limit as per schematic guidelines.

As far as release of funds by the Government of India for the year 1996-97 is concerned, the position is given in the Statement.

Statement

Schemes	O.B. as on 1.4.1996	Allocation		Release				Total	Utilisa- tion	Target	Achieve- ment
		Centre	State	Total	Centre	State	Total	availa- bility	Hon		
JRY	2810.09	4574.54	1143.64	5718.18	2074.23	518.56	2592.79	5402.88	377.91	98.77	5.27
IAY	78.46	2919.68	729.92	3649.60	1459.84	364.96	1824.80	1903.26	74.19	29197	574
MWS	NR	1143.53	285.87	1429.40	571.77		571.77	571.77	24.5	_	32
EAS	3501.12	_	_	_	_	~-	_	3501.12	308.45-	_	7.89
IRDP	NR	.1371.75	1371.75	2743.50	-:•				19.69	_••	• _
DWCRA	NR	141.88	141.88	283.75	37.80	_		37.80	_	1135	NR
Tool-Kits	NR	94.68	-	94.68	_		_		_	5260	
		Tentative									
TRYSEM											
Expd. on											
Recurring	NR	112.70	112.70	225.40	@		_		_	0.79	- 5
Infras- tructure		35.00	35.00	70.00	_	~	_			_	_

Foot Note:

* No funds are released as proposal for release of IRDP funds along with Audit Report of 95-96 is awaited.

** Target approach has been discontinued from 1995-96.

TRYSEM @ Proposals received and they are under process.

Tool Kits Proposal have not been received from the State Govt.

NR. Not reported (by State).